## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 4209 ANSWERED ON 19/08/2025

### **DIFFERENCE IN WAGE RATES**

4209. Shri Subbarayan K: Com. Selvaraj V:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the various State Governments have different wage rates for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers; and
- (b) if so, the details of the wage rate prevailing in different States and the criteria on which the wage rates are fixed in the States?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a)&(b): As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may, by notification, specify the wage rate for its beneficiaries. The Government of India has been determining the wage rates using the Consumer Price Index for Agricultural Labour (CPI-AL) from the year 2011-12.

The Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT as per the index for the current year results in lower wage rate than the wage rate of previous year, it is being protected by maintaining the previous year's wage rate. The revised wage rate is made applicable from 1st April of each financial year. However, each State/UT can provide wages over and above the wage rate notified by the Central Government.

Using the above methodology, Central Government has revised the notified wage rate for FY 2025-26 which is around 5% (average) more than of FY 2024-25.

State/UT-wise notified wage rates for unskilled workers under Mahatma Gandhi NREGS in current financial year 2025-26 are given at Annexure.

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Annexure referred to in reply to parts (a)&(b) of LokSabhaUnstarred Question No. 4209 dated 19.08.2025.

State/UT-wise notified wage rates for unskilled workers under Mahatma Gandhi NREGS in the current financial year 2025-26. (inRs.)

Gandhi NREGS in the current financial year 2025-26. (inRs.)			
SI. No.	State/l	JTs	FY 2025-26
1	Andhra Pradesh		307
2	Arunachal Pradesh		241
3	Assam		256
4	Bihar		255
5	Chhattisgarh		261
6	Goa		378
7	Gujarat		288
8	Haryana		400
9	Himachal Pradesh Non-Scheduled Areas		247
9(a)	Himachal Pradesh Scheduled Areas		309
10	Jammu and Kashmir		272
11	Ladakh		272
12	Jharkhand		255
13	Karnataka		370
14	Kerala		369
15	Madhya Pradesh		261
16	Maharashtra		312
17	Manipur		284
18	Meghalaya		272
19	Mizoram		281
20	Nagaland		241
21	Odisha		273
22	Punjab		346
23	Rajasthan		281
24	Sikkim		259
	Sikkim (three Gram Panchayats named 389		
24 (a)	Gyanthang, Lachung and Lachen)		
25	Tamil Nadu		336
26	Telangana		307
27	Tripura		256
28	Uttar Pradesh		252
29	Uttarakhand		252
30	West Bengal		260
31	Andaman and Nicobar	Andaman District	342
		Nicobar District	361
32	Dadra and Nagar Haveli and Daman and Diu		340
33	Lakshadweep		336
34	Puducherry		336
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